

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:407

ANSWERED ON:06.08.2013

RESTRUCTURING OF CIL

Choudhry Smt. Shruti;Kumar Shri P.;Mani Shri Jose K.;Patil Shri A.T. Nana

Will the Minister of COAL be pleased to state:

- (a) whether the Government is examining a proposal to split/ restructure the Coal India Limited (CIL) into smaller units;
- (b) if so, whether the Government had acted upon the recommendations of TL Shankar Committee on Coal Sector Reforms set up in 2007;
- (c) if so, the details thereof ;
- (d) whether the Government has already commissioned a consultant to look into the proposal of restructuring the behemoth Coal India Limited to make it more productive and competitive; and
- (e) if so, the status of the matter, as on date?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASH BAPU PATIL)

(a) to (e): The Expert Committee on Road Map for Coal Sector Reforms headed by Shri T L Shankar has recommended that the issue of restructuring of Coal India Limited (CIL) be addressed in the XIIth Five Year Plan. Based on the recommendation of the Committee, the Government has floated an expression of interest seeking applications from consultancy organisations for a study on restructuring of CIL. In response, 17 applications were received out of which 9 applications were shortlisted. These applicants made presentations covering inter-alia objectives and scope of work projected in the Expression of Interest (EoI) on 22.5.2013 for preparing Request for Proposal (RFP). The 7 companies have submitted their technical and financial bids which are under evaluation by the Committee constituted for examining and evaluating of Request for Proposal (RFP) for restructuring of Coal India Ltd.